

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1030
TO BE ANSWERED ON 08TH FEBRUARY, 2019**

FINANCIAL ASSISTANCE FOR HEALTH INFRASTRUCTURE

1030. SHRI SANKAR PRASAD DATTA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has received proposals from the States regarding financial assistance for improving the infrastructural and other facilities in their respective Government hospitals;
- (b) if so, the details thereof during the last three years, State/UT-wise including Tripura along with the action taken thereon;
- (c) whether the Government proposes to allocate more funds to the States for this purpose; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Public Health and hospitals being a State subject, the primary responsibility of improving the infrastructure and other facilities lies with respective State/UT Governments. However, under National Health Mission technical and financial support is provided to States/UTs including Tripura for strengthening their healthcare system including infrastructural and other facilities in the form of Record of Proceeding (RoPs) based on the proposals submitted by the States in their Program Implementation Plans (PIP). The details of PIPs and RoPs of the States/UTs including Tripura for the last three years are available in the public domain and accessible at '<http://nhm.gov.in/nrhm-in-state/state-program-implementation-plans-pips.html>'.

(c) & (d): Funds are allocated to the States/UTs based on their requirements as per felt need projected in the Program Implementation Plans within the overall Resource Envelope of the States/UTs after appraisal by the National Program Coordination Committee (NPCC). NHM fund sharing pattern is of 60:40 between Central Government and most of the States and UTs with Legislature (Delhi and Puducherry). For States of Jammu & Kashmir, Himachal Pradesh, Uttarakhand and North-Eastern States including Sikkim and Tripura, the sharing pattern is 90:10 between Central Government and States. For UTs without Legislature, funding pattern is of 100% Central share. The North Eastern States have been given weightage of 3.2 times while making financial allocation.